

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/111(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS MR. NAVZER KERSI DADINA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Debasish Chakraborti, Adv. : For Financial Creditor
Ms. Urmila Chakraborty, Adv. : For Personal Guarantor
Mr. Yash Vardhan Deora, Adv.
Mr. Vikash Singh, Adv. : For RP
Mr. Sanjit Kumar Nayak, RP
Ms. Arunima Mukhopadhyay

ORDER

1. Ld. Counsel for the parties present.
2. In terms of the order dated 29th of August, 2022, post this matter on **10/11/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**